

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 326 of 1995

Monday, this the 15th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. C.S. Surendranathan,
Store Keeper,
Naval Armament Depot (PO), Aluva
residing at P13/8, NAD Quarters, Aluva.
2. M. Babykutty,
Store Keeper,
Naval Armament Depot, Aluva
residing at P17/7, Naval Armament
Depot Quarters, Aluva-683 563 .. Applicants

By Advocate Mr. PK Madhusoodhanan for Mr. NN Sugunapalan

Versus

1. The General Manager,
Naval Armament Depot, Aluva.
2. The Flag Officer-Commanding-in-Chief,
Headquarters, Southern Naval Command,
Naval Base PO, Kochi-4
3. Assistant Controller of Defence Accounts,
Navy, Kochi-4
4. Union of India represented by its
Secretary, Ministry of Defence,
New Delhi. .. Respondents

By Advocate Mr. MHJ David J, ACGSC

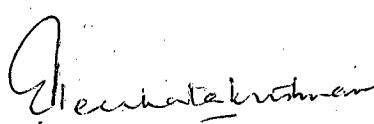
The application having been heard on 15th July 1996,
the Tribunal on the same day delivered the following:

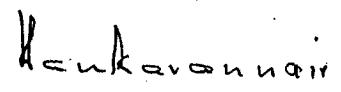
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Counsel for applicants submits that the
grievances of applicants have been redressed by respondents
by passing Annexure R-1 order. We record the submission and
dismiss the application as infructuous. No costs.

Dated the 15th July, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN